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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(OS) 21/2023

MS X

..... Plaintiff

Through: Mr. Siddharth Kaushal, Adv.

versus

KOUSTAV DEY

..... Defendant

Through: Mr. Anand Varma, Mr.  
Devansh Malhotra, Mr.  
Abhishek Prasad, Adv.

**CORAM:**

**HON'BLE MR. JUSTICE YASHWANT VARMA**

**ORDER**

**28.04.2023**

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**I.A. 8178/2023 (Permission to Redact Affidavit & Removal Of name)**

Bearing in mind the personal details which form part of the record of the present proceedings and the nature of the dispute which arises, the Court finds justification in granting the prayer made for redaction of details appearing in the affidavit and for redaction of all particulars of the defendant also in all future filings as well as the present record.

The Registry to proceed accordingly. The application shall stand disposed of.

**YASHWANT VARMA, J.**

**APRIL 28, 2023**

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